

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1330
ANSWERED ON:05.03.2013
WAVING OF LOANS OF FISHERMEN
Sayeed Muhammed Hamdulla A. B.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has any proposal to write off the loans given to the poor fishermen who were badly affected during Tsunami in 2004;
- (b) if so, the details thereof; and
- (c) the States/UTs proposed to be covered for waiver of loans of fishermen?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (c): As per the information available with the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture, following amount of loan of fishermen affected during Tsunami, 2004 has been waived off:

- i) Andaman and Nicobar Islands : Rs. 2.10 Crore.
- ii) Tamil Nadu: Rs. 89.63 Crore.
- iii) Puducherry : Rs. 4.33 Crore

In addition, the State Government of Kerala had set up the Kerala State Fishermen Debt Relief Commission to sanction relief to the Tsunami affected fishermen who are in distress due to indebtedness.